

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 13653/2015

(Arising out of impugned final judgment and order dated 22-04-2015 in CMWP No. 177/2014 passed by the High Court Of Judicature At Allahabad)

PRINCIPAL OFFICER

LG ELECTRONICS INDIA PVT. LTD.

Petitioner(s)

VERSUS

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

Respondent(s)

WITH

SLP(C) No. 14030/2015 (XI)

Date : 06-11-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Parag P.Tripathi, Sr. Adv.
 Mr. Deepak Chopra, Adv.
 Mr. Amit Shrivastava, Adv.
 Mr. Ankul Goyal, Adv.
 Mr. R. Chandrachud, AOR

For Respondent(s) Mr. P.S. Narasimha, ASG
 Mr. Sarad Kumar Singhanian, Adv.
 Mr. Rohit Rao,N., Adv.
 Mr. Mukund P. Unny,Adv.
 Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(NEETU KHAJURIA)
COURT MASTER

(ASHA SONI)
BRANCH OFFICER